

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1386
ANSWERED ON:21.08.2012
FREE HOUSES TO SC SLUM DWELLERS
Shetkar Shri Suresh Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a): whether the Government is constructing free houses for Scheduled Caste slum dwellers by paying their share of cost under Rajiv Awas Yojana(RAY);
- (b): if so, the details thereof during the current year, State-wise and the funds spend so far for the period; and
- (c): the action plan of the Government for construction of such houses in future and the demands still pending with the Ministry from each State including Andhra Pradesh?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): No, Madam, under the scheme of 'Rajiv Awas Yojana' (RAY) which has been launched on 02.06.2011 a minimum beneficiary share of 12% has been stipulated, which in the case of SC/ST/BC/OBC/PH and other weaker sections shall be 10%.
- (b): Under the Phase I of Rajiv Awas Yojana which is for a period of two years from the date of approval of the scheme, 8 pilot projects with total project cost of Rs. 446.22 Crores involving Central Assistance of Rs. 197.09 Crores have been approved for construction of 8400 dwelling units. The First installment of Rs. 65.69 Crores has been released to the concerned states as per Annexure.
- (c): Rajiv Awas Yojana is both a demand and reform driven scheme. Under this scheme assistance is being provided to States for slum redevelopment and creation of affordable housing. Progress would depend on the commitment of the State to mobilize the technical and financial resources. No demand for construction of free houses to Scheduled Caste slum dwellers is pending with the Ministry from any State including Andhra Pradesh.